

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/00969/2017 & MA/021/00498/2019

HYDERABAD, this the 18th day of January, 2021.

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Ravi Theja Madala
S/o Siva Bhupathi Rao,
Aged 30 years,
Occ : Social Security, Assistant,
O/o The Regional Provident Fund Commissioner-I,
Regional Office, Nizamabad. ...Applicant

(By Advocate : Mr. K R K V Prasad)

Vs.

1. Union of India Rep. by
The Secretary, Ministry of Labour &
Employment, Shram Shakti Bhavan,
New Delhi.
2. Employees Provident Organisation,
Rep. by the Central Provident Fund Commissioner,
Bhavishya Nidhi Bhavan, 14-Bhikaji Cama Place,
New Delhi – 110 066.
3. The Additional Central Provident Fund Commissioner,
(Andhra Pradesh, Telangana State & Orissa),
Employees Provident Fund Organisation,
Zonal Office, Barkatpura, Hyderabad-500 027.
4. The Regional Provident Fund Commissioner-I,
Employees Provident Fund Organisation,
Regional Office, Barkatpura, Hyderabad-500 027.
5. The Regional Provident Fund Commissioner,
Regional Office,
Employees' Provident Fund Organisation,
(Ministry of Labour and Employment),
Government of India, 3rd lane, Krishna Nagar,
Guntur – 522 006.Respondents

(By Advocate : Mr. G. Ratna Sudhakar
for Mr. G. Jaya Prakash Babu, SC for EPFO)

ORAL ORDER

(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Mr.K.R.K.V.Prasad, learned counsel for the applicant submitted letter dated 12.01.2021 stating that the applicant would like to withdraw the OA as the Respondents are likely to consider his case for grant of relief prayed for in the OA. Mr. G. Ratna Sudhakar, learned counsel representing Mr. G. Jaya Prakash Babu, learned Standing Counsel for Respondents present.

2. In view of the above, OA is closed. MA No.498/2019 shall stand closed. No order as to costs.

**(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)
JUDICIAL MEMBER**

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